

COURT-I

(Appellate Jurisdiction)

APPEAL NO. 335 OF 2018&
IA NO. 1414 OF 2018 & IA No. 1075 of 2019

Dated :9th September, 2019

In the matter of:

Pinpoint Energy K1 Private Limited

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **11.09.2019.**

Pr/js

Court Master